

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 691
TO BE ANSWERED ON 5TH February, 2021**

POPULATION CONTROL

**691. SHRI ARJUN LAL MEENA:
SHRI ANIL FIROJIYA:
SHRI RANJEETSINGH HINDURAO NAIK NIMBALKAR:
DR. SANJAY JAISWAL:
SHRI PRATAPRAO JADHAV:
SHRI ASHOK KUMAR RAWAT:
SHRI ANUMULA REVANTH REDDY:
SHRI DIPSINH SHANKARSINH RATHOD:
SHRI MOHANBHAI KALYANJI KUNDARIYA:
SHRI SUMEDHANAND SARASWATI:
SHRI SUDHAKAR TUKARAM SHRANGARE:
SHRI BALAK NATH:
SHRI DEVJI M. PATEL:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has taken/proposes to take steps to check the increasing population in the country, if so, the details thereof, State/UT-wise along with the funds allocated, disbursed and utilized for the purpose during the last five years;
- (b) whether a National Policy has been prepared to check and control the population explosion in the country;
- (c) if so, the long term objectives of the said policy and the steps taken by the Government to achieve the policy objectives;
- (d) if not, the time by which any national population policy or scheme is likely to be formulated to contain and check population explosion in the country;
- (e) whether there is any agency to monitor the implementation of the said policy;
- (f) whether the Government proposes to reward States with financial incentives which have achieved a growth in the population of below replacement level and if so, the details thereof; and

(g) whether it is proposed to involve private sector for dispensing family planning services in poor performing States, if so, the details thereof?

ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) to (c): The Government has been implementing the National Family Planning Program which provides voluntary and informed choices to the beneficiaries through a target free approach with the objective of checking population increase in the country.

A National Population Policy has been formulated in the year 2000 with the long-term objective of attaining population stabilisation by 2045

Various initiatives have been taken under the National Family Planning Program providing broad range of services mentioned as follows:

1. **New Contraceptive Choices:** The current contraceptive basket comprising of Condoms, combined oral contraceptive pills, emergency contraceptive pills, Intrauterine contraceptive uterine device (IUCD) and sterilization has been expanded with inclusion of two new contraceptives- Injectable contraceptive (Antara programme) and Centchroman (Chhaya)
2. **Post-partum Intrauterine contraceptive device (PPIUCD) incentive scheme** under which PPIUCD services are provided post delivery.
3. **Compensation scheme for sterilization acceptors** which provides compensation for loss of wages to the beneficiary and also to the service provider and team for conducting sterilisation.
4. **National Family Planning Indemnity Scheme (NFPIS)** under which clients are compensated in the eventualities of death, complication and failure following sterilization operations.
5. **Family Planning Logistics Management Information System (FP-LMIS):** dedicated software has been launched to ensure smooth forecasting, procurement and distribution of family planning commodities across all the levels of health facilities.
6. **Mission Parivar Vikas:** Mission Parivar Vikas has been introduced for substantially increasing access to contraceptives and family planning services in seven high focus states having TFR of more than 3 namely Uttar Pradesh, Bihar, Madhya Pradesh, Rajasthan, Jharkhand, Chhattisgarh and Assam..
7. **Scheme for Home Delivery of contraceptives by ASHAs** at doorstep of beneficiaries has been taken up.
8. Scheme for provision of **Pregnancy Testing Kits** in the drug kits of ASHA for use in communities.

State/UT wise details of funds allocated and utilized for the purpose during last five years is annexed.

(d): Does not arise

(e): The National Family Planning Programme of the Ministry of Health and Family Welfare is working closely with the states and UTs to provide technical support and guidance under overall tenets of the National Population Policy 2000 and oversees its implementation.

(f): Presently the Government does not have any such proposal.

(g): The following schemes provide for involvement of private partnerships for provisioning of Family Planning services:

- 1) **Accreditation/ Empanelment of private facilities/providers:** The private facilities/providers are accredited/ empanelled through State/District Quality Indemnity sub committee for provision of free sterilization services. The accredited facilities are also provided indemnity coverage.
- 2) **Clinical Outreach Teams (COT) Scheme** provides for family planning services through mobile teams from accredited organizations in far-flung, underserved and geographically difficult areas in the seven Mission Parivar Vikas States namely Uttar Pradesh, Bihar, Madhya Pradesh, Rajasthan, Jharkhand, Chhattisgarh and Assam.

Annexure**State/UT- wise details of the funds allocated and utilized under Family Planning Program during the last five years (2015-16 to 2019-20) (in lakhs INR)**

State	2015-16		2016-17		2017-18		2018-19		2019-20	
	Allocated	Utilized	Allocated	Utilized	Allocated	Utilized	Allocated	Utilized	Allocated	Utilized
Andaman & Nicobar Islands	164.4	76.0	222.4	100.0	300.5	104.0	262.4	167.6	267.2	253.2
Andhra Pradesh	11107.2	8705.2	9785.4	8255.8	7914.7	5179.8	6273.1	5551.8	10152.0	6324.5
Arunachal Pradesh	3830.5	3138.6	1380.2	873.3	1906.2	808.3	1510.8	796.3	1123.6	880.5
Assam	10653.1	4476.5	12194.2	10890.3	12629.0	7863.9	13892.9	11034.7	11969.4	8693.1
Bihar	22714.6	15527.7	24690.2	13361.2	28396.3	15927.7	36894.1	19813.3	37262.8	25536.8
Chandigarh	794.7	750.3	196.3	82.4	218.6	119.1	139.7	134.5	91.4	83.1
Chhattisgarh	7061.4	3262.9	8248.2	5884.4	10018.4	5830.2	9410.5	6823.2	11090.7	8381.2
Dadra & Nagar Haveli	167.1	71.0	204.6	119.5	202.3	99.5	216.6	112.4	154.1	103.8
Daman & Diu	96.8	53.2	96.7	50.2	118.4	52.5	109.9	67.5	74.4	45.4
Delhi	1639.6	1199.0	1983.2	726.1	1944.0	1123.4	1925.7	731.1	1765.0	743.3
Goa	672.7	468.1	218.4	104.3	366.1	130.7	321.4	170.0	257.6	179.9
Gujarat	10837.7	9537.5	11718.7	11525.6	11659.9	9734.8	12505.7	11142.5	12555.7	11434.3
Haryana	5156.8	3665.6	4945.0	3049.5	4999.2	3264.4	5917.8	4050.8	5372.0	4086.5
Himachal Pradesh	2201.8	1342.5	2573.6	2001.3	2704.4	1467.5	2739.3	2536.3	2286.8	1878.6
Jammu & Kashmir	2834.9	2074.4	3997.1	2072.0	3077.3	1948.0	3885.5	2651.9	4599.1	2587.2
Jharkhand	9590.3	4966.9	7841.7	4627.4	10436.8	5665.4	11702.0	7024.2	11882.2	7278.9
Karnataka	10339.4	6170.9	14052.3	5336.3	13267.9	8904.1	14882.0	9924.4	12794.6	9795.2
Kerala	3200.9	2363.3	2284.4	1828.2	3257.7	2164.5	5200.4	2992.3	4876.7	2842.4
Lakshadweep	72723.7	58904.2	52.5	15.8	73.1	19.9	62.4	27.0	56.3	27.7
Madhya Pradesh	17286.0	18032.3	25711.8	19854.3	25188.5	18265.6	28619.2	20036.7	26878.5	20762.0
Maharashtra	19776.5	12754.6	19998.6	11543.3	20357.2	9668.2	19541.7	16018.5	22386.1	11315.0
Manipur	985.3	558.6	1017.4	333.6	1159.0	432.7	1014.5	734.9	1040.8	728.5
Meghalaya	625.5	368.1	1768.6	747.8	1127.3	788.8	1257.1	668.3	1254.7	827.7
Mizoram	692.4	468.6	727.3	398.5	751.6	402.1	544.0	425.5	549.8	311.4
Nagaland	607.6	430.2	1099.6	527.3	943.7	301.4	918.2	699.0	756.3	474.6
Orissa	9567.5	7738.7	11120.9	8214.3	12060.6	7587.6	13487.0	9388.5	13901.0	11744.1
Puducherry	117.1	72.9	188.9	139.8	252.0	157.6	273.6	157.7	277.3	175.6
Punjab	6255.1	5182.8	4337.0	3537.1	3611.7	2068.5	5487.3	4110.1	4398.5	3344.7
Rajasthan	20459.0	14901.4	20418.4	16927.9	23713.7	13206.2	22956.3	19909.4	24377.9	18256.4
Sikkim	503.0	397.5	259.5	211.6	302.2	220.8	284.4	250.7	225.3	125.7
Tamil Nadu	14411.3	7725.7	10635.3	11232.3	11019.4	6798.6	11445.9	12375.4	11571.5	11150.5
Telangana	32263.9	23607.8	9599.0	2941.6	11424.7	1922.3	6334.0	5462.3	7665.3	3488.9
Tripura	5636.7	4349.9	1364.6	780.5	1839.8	997.9	1410.8	1059.9	1346.2	785.8
Uttar Pradesh	48717.2	30411.2	52775.6	21733.8	54054.9	31006.5	53174.4	35428.9	45681.9	31568.4
West Bengal	2418.3	1848.1	2391.5	1942.0	2465.6	1889.7	2760.5	2339.3	2250.1	1897.1

Note:

- The above figures are as per FMR reported by States/UTs.
- Expenditure includes expenditure against central release, State release and unspent balances at the beginning of the year
- The above data comprises of activities under permanent method, spacing method, training, IEC, FP equipments and drugs, HR, infrastructure, planning and monitoring, ASHA, Others.